

who are in collusion with China, have made a deep dent into Naga affairs, because he was killed in the heart of Kohima. So, (a) may I know what firm steps government are going to take to crush the recalcitrant elements among the Naga hostiles? (b) Is it not a fact that some members of the United Naga Party under Mr. Kevichusa are propagating in justification of the Naga hostiles' collusion with China? (c) Is it not a fact that the arrest of General Zheto by General Kaito was a sufficient warning that General Kaito's life was not safe and, if it was not safe, what steps the government took, whether the State Government or the Central Government, to give security to the life of this martyr?

SHRI SURENDRA PAL SINGH : Taking the last question first, I do not really know how the State Government, or any other government, could take any action to protect him when they were not informed that such a danger did exist. Then, what is the other question?

MR. SPEAKER : Are the Government taking strong action against pro-Chinese elements who are doing this?

SHRI SURENDRA PAL SINGH : I do not really understand what the hon. Member means by saying that the underground Nagas have made a dent into Nagaland affairs. As far as we are concerned, our security forces and the Nagaland government are taking suitable steps to curb the activities of the underground Nagas and, as has been stated before, we have succeeded to a very great extent in curbing those activities. It is not correct to say that they have got an upper hand and that they have made a dent and so on. Their activities are known to the Government of India and the Nagaland Government and suitable steps and actions are being taken by them to curb these activities and we are succeeding.

SHRI HEM BARUA : Sir, he has replied to parts (a) and (c) of my question. What about part (b)? I said that it is a new development that some members of the United Naga Party under Mr. Kevichusa are justifying Naga hostile collusion with China and they are going about propagating this theory. What steps have the Government taken against them?

SHRI SURENDRA PAL SINGH : There are a number of people in Nagaland who are sympathising with these people who are going to take Chinese help. It is quite possible that they may be carrying on propaganda of this nature... (Interruption).

MR. SPEAKER : What steps is the Government taking?

SHRI SURENDRA PAL SINGH : We have condemned this move on their part. Not only the Government of India but also the local Naga leaders and even the Church leaders have taken a very active part in that. They are calling this conference for this very purpose... (Interruption).

SHRI HEM BARUA : My point is not this. Mere condemnation will not do. My point is whether this Government has done any counter-propaganda.

12.36 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-FOURTH REPORT

SHRI KHADILKAR (Khed) : Sir I beg to present the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions.

REPORT OF JOINT COMMITTEE ON SALARY, ALLOWANCES AND OTHER AMENITIES TO MEMBERS OF PARLIAMENT

श्री विष्णुति मिश्र (मोतीहारी) : अध्यक्ष महोदय, मैं संसद सदस्यों के वेतन, भत्तों तथा अन्य सुविधाओं सम्बन्धी संयुक्त समिति का प्रतिवेदन पेश करता हूँ।

SHRI S. M. BANERJEE (Kanpur) : Sir, I have to say something on this.

MR. SPEAKER : Why say something? He is only submitting a report; he is not increasing the salaries now.

SHRI S. M. BANERJEE : Kindly bear me.

SHRI INDRAJIT GUPTA (Alipore) : Allow a discussion.

MR. SPEAKER : He has put in one word what you want to say, that is, allow a discussion.